

सभी शिक्षकों एवं शिक्षार्थियों को सम्मिलित होना आवश्यक है;

(ख) यदि हां, तो इस के क्या कारण हैं;

(ग) क्या इस सम्बन्ध में सरकारी मुद्रणालय से कोई सम्मिलित प्रार्थना पुस्तिका (ग्रसैम्बली प्रेयर) प्रकाशित की गई है; और

(घ) यदि हां, तो इस का क्या उद्देश्य है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली):

(क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) जी, हां ।

(घ) ऐसे सभी लोगों के लाभ के लिये जो उस का लाभ उठाना चाहें ।

Drilling for Oil in U. P.

2813. Shri Bishwanath Roy: Will the Minister of Steel, Mines and Fuel be pleased to state in view of successful geological survey for oil in Uttar Pradesh during the Second Five Year Plan whether drilling for the same would be undertaken anywhere in that State under the Third Five Year Plan?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): Yes, Sir. Depending on the results of considerable seismic work which has still to be carried out in the foothills of Uttar Pradesh, drilling will be undertaken as and when considered necessary. In the plains of Uttar Pradesh, however, shallow structural drilling is already in progress near Ujhani.

Committee for Ferrous Scrap

2814. { Shri S. M. Banerjee:
Shri Aurobindo Ghosal:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether a Committee for Ferrous Scrap has been instituted;

(b) if so, the functions of this Committee;

(c) if the reply to part (a) above be in the negative the reasons for the delay;

(d) whether there is a ban on the export of new sheet cutting scrap; and

(e) if so, the reasons for the same?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c). Government have decided to set up a committee under the chairmanship of the Iron and Steel Controller to go into all aspects of ferrous scrap, and it is expected that this committee will start functioning very soon.

(d) and (e). New sheet cuttings are not allowed for export as these are being utilised in the country as industrial scrap.

Geological Survey of Rasipuram in Salem District

2815. Shri Dharmalingam: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the State Government of Madras made any request to the Central Government for conducting geological survey at Rasipuram, Salem District of Madras State;

(b) whether it is a fact that gold is available in the sands at Rasipuram;

(c) if so, the percentage thereof;

(d) whether there is any proposal to conduct geophysical survey; and

(e) if the answer to part (d) above be in the affirmative the probable time to finish the survey?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No such request has been received by the Government of India.

(b) and (c). It is possible that some alluvial gold may be present in the talas draining the hills but there is no likelihood of finding any gold field in this area.

(d) No, Sir.

(b) and (c). Do not arise.

(e) Does not arise.

Arson in Tripura

भारतीय प्रशासनिक सेवा के पदाधिकारियों में भ्रष्टाचार की शिकायतें

2818. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

२८१६. श्री रामजी बर्मा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(a) whether any persons have so far been arrested and charge-sheeted in connection with setting fire to the houses of the Mags of Baishnabpur, Tripura in the month of December, 1960; and

(क) सरकार को १९६० में भारतीय प्रशासनिक सेवा के पदाधिकारियों में भ्रष्टाचार की कितनी शिकायतें मिली हैं ;

(b) if not, what steps are being taken to detect the persons who set the houses on fire?

(ख) १९६० में राज्यवार ऐसी कितनी शिकायतें मिलीं; और

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). In the course of a disturbance which occurred in the early hours of the 1st December 1960 in village of Baishnabpur in Subroom Sub-division in Tripura between some tribals of the Mag community and displaced tenants, both sides received injuries and the house of a Mag tribal named Satu (or Southa) was set on fire. The miscreant while running away to escape arrest by the Police threw a burning log into the house. The culprit could not be traced.

(ग) कितनी शिकायतों पर कार्यवाही की गई या की जा रही है और शेष कितनी शिकायतों पर अभी तक कोई कार्यवाही प्रारम्भ नहीं की गई है ?

Book Grants to Tripura Students

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) : (क) १६ शिकायतें प्राप्त हुई, किन्तु उन में से सब में भ्रष्टाचार के आरोप नहीं थे ।

(ख) से (ग). एक विवरण पत्र पटल पर रखा जाता है । [बैलिये परिशिष्ट ४, अनुबन्ध संख्या ७५]

2819. Shri Dasaratha Deb: Will the Minister of Education be pleased to state:

Agricultural Loan to Tribal Jhumias

2817. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the sum which has been given to tribal Jhumias as grant-in-aid under the Jhumia rehabilitation scheme has been converted into an agricultural loan in some cases and the notices are being served to the recipients for the repayment of the loan;

(b) if so, what are the reasons for adopting such a step; and

(c) the number of cases in which such conversion has been made so far?

(a) the number of students who receive book grants in Tripura for the current education year; and

(b) the number of scheduled caste and Scheduled Tribe students who receive such book grants separately;

(c) the number of students of Tripura, who have been studying at present outside Tripura in different branches of education including arts and are receiving Government aid either from the Centre or from the State; and

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No, Sir.

(d) how many out of them are scheduled tribe students and how many are Scheduled Caste students?